

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 103
IB-1623/ND/2019

IN THE MATTER OF:
M/s. Emgreen Impex Ltd.

...PETITIONER

Vs.

M/s. Anr. International Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 17.08.2021
(Virtual Hearing)

Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the RP/Applicant

:Mr. S.P. Singh Chawla and Ms.
Tapas Gaur, Advocates in IA No.
3581/2021.

ORDER

IA No. 3581 of 2021.

This is the Status Report filed by the Resolution Professional for the period 22.06.2021 to 06.08.2021 along with the affidavit. The same is taken on record with just exceptions.


(Hemant Kumar Sarangi)
Member (T)


(P.S.N. Prasad)
Member (J)